

Shri Hathl: The actual target for any particular work is not fixed here from the Centre. Various activities have to be taken by the State Governments according to the local conditions.

FERRO-MANGANESE PLANT

*1842. **Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any application has been received by Government for the setting up of a Ferro-Manganese Plant at Rayagada in Orissa; and

(b) if so, what was the result?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Yes, Sir. An application for the grant of a licence under the Industries (Development and Regulation) Act, 1951, for the establishment of a Ferro-Manganese Plant at Rayagada was received in December 1953. The licence was granted in March, 1954.

Shri Sanganna: May I know the name of the firm or person to whom the licence was granted?

Shri Karmarkar: Messrs. Jaipur Mining Syndicate, Limited.

Shri Sanganna: May I know whether the Government of Orissa was consulted before granting the licence?

Shri Karmarkar: Normally we do have the opinion of the State Government, though I could not say here from my notes. But it is the normal practice.

Shri Sanganna: What is the opinion of the Government?

Shri Karmarkar: I think—I am only saying from inference and am very sorry that I have not got it in my papers—since it is a workable scheme, the Orissa Government must have supported it.

JUTE MILLS IN ASSAM

*1844. **Shri S. C. Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Assam have approached the Central

Government for permission being given to the setting up of jute mills in the State; and

(b) if so, whether Government have accepted the proposals?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Assam Government's request for permission to have a jute mill in their State has been received and the matter is under examination.

Shri Beli Ram Das: What will be the financial implication of this project, and what will be the capacity of the mills when installed?

Shri Karmarkar: The capacity asked for is 300 spindles. Regarding the financial implication I have no information at the moment.

Shri S. C. Deb: May I know how the Central Government is going to help in this behalf?

Shri Karmarkar: Actually, the scheme is by a private party. But the Government of Assam represented that for one reason or another there has not been any industrialisation in Assam, and, therefore, we should support the scheme. We are viewing the matter with sympathy.

Shri L. N. Mishra: May I know whether there is any proposal to have new jute mills, besides Assam, anywhere else?

Shri Karmarkar: Under this question the only point is about Assam, and we are thinking if it is possible to have some adjustment made as between Assam and Bengal—transferring some from Bengal to Assam—because it is not advisable to start any new industry in this.

DIESEL ENGINES

*1845. **Shrimati Mayo:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any means of testing the Diesel engines, which are manufactured in the Country to see whether they are up to the required standards; and